

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/532/ (IB)/2017
NAME OF THE PETITIONER(S) : SIMPLEX INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : BARATH BUILDERS CONSTRUCTIONS (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Mr. C. Mohan
For M/s. King & Parkidge.
THIRUAMBAR
KANNAN

Counsel for Respondent
Counsel for
The Petitioner

C. Mohan
[Signature]

ORDER

Counsel for petitioner present and reported ready for arguments. Counsel for respondent present and stated that he received a copy of the petition and other documents only yesterday and sought time for seeking instructions and making submissions. Time extended at request. Put up on 02.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)